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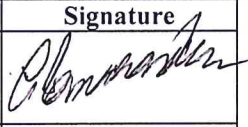
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)**

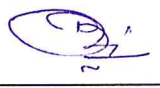
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.04.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.122/9/HDB/2018
NAME OF THE COMPANY	SSP Sponge Iron Pvt Ltd
NAME OF THE PETITIONER(S)	Hemang Resoures Ltd
NAME OF THE RESPONDENT(S)	SSP Sponge Iron Pvt Ltd
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Ramachandran	PCS	g.ramachandran@sspi.com 9041097407	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh	Advocate	99666 22805	

**ORDER**

Learned PCS Mr.G.Ramachandran present for Petitioner.

Learned counsel Mr.G.Bhupesh present for Respondent

Proof of service on Respondent filed.

Mr.G.Bhupesh file vakalat for Respondent.

Respondent shall file counter within two weeks.

List the matter on 27.04.2018 for hearing.

  
MEMBER (Judicial)